

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
272/16 (CA 741/16)	TP 214/17	For Scheme Approval	391/ 394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Mithika for Chandrasekhar	Petitioner	Mithika
2.	Sinchana M.R	ROC/RD	Sinchana M.R.
3)	Vasanth Kumar DHR	OL	V

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD has been informed that notice to RD and ROC was already served on them. Assistant from OL office is also present and he is also informed that notice of the petition was also served on the OL office as seen from the acknowledgment filed.

For filing memo and for filing objections, list it on 17.07.2017.

MEMBER (J)

MEMBER (T)